

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-18 of 2015 in DFR 3128 of 2014

Dated : 13th January, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of :

Amplus Infrastructure Developers Pvt. Ltd. & Anr. ...Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ankur Sood
Mr. Shoumendu Mukherji

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Sanjay Singh for R.1

ORDER

Mr. Buddy A. Ranganadhan, learned counsel takes notice on behalf of Respondent No.1. Respondent No.2 has been served yesterday.

List the matter on **21.01.2015.**

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps